

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No.1093/2006

THE STATE OF JHARKHAND & ORS.

Appellant(s)

VERSUS

M/S HINDUSTAN CONSTRUCTION CO. LTD.

Respondent(s)

Date : 11-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE ASHOK BHUSHANFor Appellant(s) Mr. Ajit Kumar Sinha, Sr. Adv.
Ms. Ameyavikrama Thanvi, Adv.
Mr. Gopal Prasad, AORFor Respondent(s) Mr. K.V. Vishwanathan, Sr. Adv.
Mr. Jayant K. Mehta, Adv.
Mr. Prateek Kumar, Adv.
Mr. Anushka Sharda, Adv.
Ms. Sneha Janakiraman, Adv.
M/s. Khaitan & Co.Mr. S.S. Shamsbery, AAG
Mr. Amit Sharma, Adv.
Mr. Sandeep Singh, Adv.
Mr. Ankit Raj, Adv.
Ms. Ruchi Kohli, Adv.UPON hearing the counsel the Court made the following
O R D E R

Heard in-part.

Put up for further hearing on 12th October, 2017.(Chetan Kumar)
Court Master(H.S. Parasher)
Assistant Registrar